

**CORRIGENDUM**

**Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Indirect Taxes & Customs  
(Investigation- Customs)  
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10<sup>th</sup> floor, Tower 2, Jeevan Bharati Building,  
Parliament Street, New Delhi- 110 001  
Email: inv-customs@gov.in  
Dated .08.2021

To

All the Members, Joint Secretaries and Commissioners of CBIC,  
All the Principal Chief/Chief Commissioners of Customs/ Customs  
(Preventive),  
All the Principal Chief/Chief Commissioners of Central GST &  
Customs/Central GST/Central Taxes,  
All the Principal Director Generals/Director Generals,  
The Chief Commissioner (Authorised Representative), CESTAT.

Madam / Sir,

**Sub: Presidential Award of Appreciation Certificates to be  
announced on the occasion of the Republic Day, 2022- reg.**

The undersigned is directed to draw your kind attention to this office letter of even no. dated 24.08.2021 vide which nominations/ proposals are sought for the Presidential Award of Appreciation Certificates to be announced on the occasion of Republic Day, 2022, and to state that Directorate General of Safeguards (DG Safeguards) in *part (vi) of para 2.* of the said letter may be read as '**Directorate General of Anti- Profiteering**'.

2. This is for information of all.

Yours faithfully,

(Suraj Kumar Gupta)  
Joint Commissioner (Inv.-Cus.),  
email id: suraj.gupta@gov.in

Copy to:

1. Chairman, CBIC, New Delhi.
2. Chairman, Settlement Commission, New Delhi
3. Chairman, Authority for Advance Ruling, New Delhi
4. Director General, CEIB, New Delhi
5. Narcotics Commissioner, Gwalior,
6. Director, Enforcement Directorate, New Delhi,
7. Joint Secretary, GST Council,
8. Webmaster, [www.cbic.gov.in](http://www.cbic.gov.in) for uploading on the website of CBIC under Awards and Certificates entry.